

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION No. 3167
TO BE ANSWERED ON 05.01.2018

SETTING UP OF ANGANWADI CENTRES

3167. SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI:
DR. RAVINDRA BABU:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of Anganwadi and mini-anganwadi centres presently functioning in the country, State/UT-wise;
- (b) the details of the services being provided at these centres;
- (c) the funds allocated/released and spent on these centres during each of the last three years and the current year, State/ UT-wise;
- (d) whether the Government has received any requests from the States/UTs to set up additional Anganwadi Centres; and
- (e) if so, the details thereof, State/UT-wise along with the action taken by the Government thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) The details of State/UT-wise number of Anganwadi Centres/ mini- Anganwadi centres sanctioned/ operational in the country is placed at **Annexure-I**.
- (b) Anganwadi Services under the Umbrella Integrated Child Development Services (ICDS) Scheme provides a package of six services, comprising (i) supplementary nutrition; (ii) immunization; (iii) health check-up; (iv) referral services; (v) pre-school non-formal education and (vi) nutrition and health education for children in the age of 0-6 years, pregnant women and lactating mothers.
- (c) The details of funds released to all the States/UTs from 2014-15 till 30.11.2017 are placed at **Annexure - II**.
- (d) & (e) Yes, Madam. From time to time, this Ministry has received requests for sanction of additional Anganwadi Centres from various States/UTs. However, MWCD has already informed them that all the 14 lakh AWCs/AoDs/Mini-AWCs approved by the Government of India under 3rd phase of expansion of ICDS Scheme, have been sanctioned to the States/UTs and there is no centre available for sanction at this stage.

STATE/UTs WISE NUMBER OF ANGANWADI CENTRES (AWCs)/ MINI-AWCs
SANCTIONED/ OPERATIONAL AS ON SEPTEMBER 2017

Sl. No.	State/UTs	AWCs/ mini-AWCs Sanctioned	Operational*
1	Andhra Pradesh	55607	55607
2	Telangana	35700	35634
3	Arunachal Pradesh	6225	6225
4	Assam	62153	62153
5	Bihar	115009	91677
6	Chhattisgarh	52474	49966
7	Goa	1262	1257
8	Gujarat	53029	53029
9	Haryana	25962	25962
10	Himachal Pradesh	18925	18925
11	Jammu & Kashmir	31938	29599
12	Jharkhand	38432	38432
13	Karnataka	65911	64558
14	Kerala	33318	33115
15	Madhya Pradesh	97135	94398
16	Maharashtra	110486	109779
17	Manipur	11510	11510
18	Meghalaya	5896	5896
19	Mizoram	2244	2244
20	Nagaland	3980	3455
21	Odisha	74154	72195
22	Punjab	27314	26836
23	Rajasthan	62010	61974
24	Sikkim	1308	1290
25	Tamil Nadu	54439	54439
26	Tripura	10145	9911
27	Uttar Pradesh	190145	187997
28	Uttarakhand	20067	20067
29	West Bengal	119481	114951
30	A & N Islands	720	720
31	Chandigarh	500	500
32	Delhi	11150	10897
33	Dadra & N Haveli	302	302
34	Daman & Diu	107	107
35	Lakshadweep	107	107
36	Puducherry	855	855
	Total	1400000	1356569

*Based on State level consolidated report sent by State Govt. & information sent in templates by State Govt./UTs.

STATEMENT REFERED TO IN LOK SABHA UNSTARRED QUESTION No.3167 FOR
05.01.2018

CONSOLIDATED STATEMENT INDICATING STATE-WISE POSITION OF FUNDS RELEASED UNDER ANGANWADI SERVICES SCHEME [Anganwadi Services (GENERAL),Construction of AWC buildings, SNP AND TRAINING] DURING LAST TWO YEARS AND CURRENT YEAR				
		Rupees in lakhs		
		2015-16	2016-17	2017-18
Sl. No.	STATE	Funds released	Funds released	Funds released (upto 30.11.2017)
1	2	3	4	5
1	ANDHRA PRADESH	68818.48	56387.46	37019.33
2	BIHAR	102372.56	98099.36	62513.70
3	CHHATTISGARH	51151.54	41939.90	31222.09
4	GOA	1228.04	1067.70	1250.70
5	GUJARAT	64185.05	69417.36	49441.34
6	HARYANA	16081.19	20871.79	13894.02
7	HIMACHAL PRADESH	19507.32	23696.07	12278.81
8	JAMMU & KASHMIR	27362.65	26732.11	17185.27
9	JHARKHAND	46217.72	48163.54	30200.04
10	KARNATAKA	96394.53	53686.59	79937.10
11	KERALA	28554.27	34357.05	23332.14
12	MADHYA PRADESH	108673.52	110506.46	86049.89
13	MAHARASHTRA	104166.66	105660.17	50552.46
14	ODISHA	65643.69	72497.49	70205.65
15	PUNJAB	13689.39	16982.50	11261.59
16	RAJASTHAN	49851.78	62397.70	48813.20
17	TAMIL NADU	63744.93	47085.82	37731.94
18	UTTARAKHAND	35710.06	21399.62	20085.54
19	UTTAR PRADESH	281398.92	278089.75	186104.62
20	WEST BENGAL	79465.80	66563.30	83277.22
21	TELANGANA	37918.23	29877.27	27253.88
22	DELHI	13775.25	14168.00	10611.94
23	PUDUCHERRY	1673.27	2299.22	1441.90
24	ANDAMAN & NICOBAR	1421.03	1207.51	828.05
25	CHANDIGARH	1420.25	762.19	814.98
26	D. & NAGAR HAVELI	210.97	569.61	284.80
27	DAMAN & DIU	133.55	307.96	165.05
28	LAKSHADWEEP	155.91	146.95	73.62
29	ARUNACHAL PRADESH	12923.23	11346.05	6480.78
30	ASSAM	92972.20	64397.66	47195.13
31	MANIPUR	10267.27	9998.54	6856.03
32	MEGHALAYA	12418.60	19135.66	7277.86
33	MIZORAM	5371.93	4666.49	2679.86
34	NAGALAND	8796.00	15149.57	8790.53
35	SIKKIM	2022.73	1625.01	695.71
36	TRIPURA	18194.62	11710.57	8589.61
	Total	1543893.15	1443031.60	1082396.39

